

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 06<sup>th</sup> December, 2024** at **10.30 a.m. ;**

### **I**

The Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matter, as per the board notified separately.

### **II**

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice M.S. Karnik** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will sit singly and take up the extant judicial assignment pertaining to Single Bench .

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 05.12.2024

Sd/-  
( Sudhir S. Shirgaonkar )  
**Registrar (Judicial)**